

**I. Inquiry against Ex-Chairman/  
its Ex-Vice-Chairman of D.D.A.**

hav  
to the Minister of WORKS AND  
inst SING AND SUPPLY AND RE-  
und LITATION be pleased to state:

whether Government have re-  
Food complaints of favouritism, cor-  
on, nepotism and irregularities  
against the ex-Chairman and ex-  
Chairman of Delhi Development  
authority;

(b) if so the facts thereof, and the  
action taken thereon;

(c) whether it is also a fact that  
C.B.I. made inquiry against any of  
them or both; and

(d) if so, what was the result of the  
C.B.I. inquiry?

THE MINISTER OF WORKS AND  
HOUSING AND SUPPLY AND  
REHABILITATION (SHRI SIKAN-  
DAR BAKHT): (a) and (b).  
Certain allegations of corruption and  
malpractices on the part of former  
Vice-Chairman, Delhi Development  
Authority in the matter of (i) release  
of land known as Dilkush Bagh Kothi  
from acquisition (ii) non-maintenance  
of accounts in respect of Kichripur  
re-settlement colonies (iii) collection  
of funds for the farmers ruling party  
through misuse of official position and  
(iv) carving of additional plots in  
colony known as Vasant Vihar have  
been received and are being investi-  
gated.

(c) and (d). Some complaints and  
various allegations had also been re-  
ceived by the CBI against the senior  
officials of the Delhi Development  
Authority of favouritism in the allot-  
ment of lands, eviction of certain  
persons, corruption and irregularities  
etc. The actual involvement of the ex-  
Chairman and ex-Vice-Chairman  
cannot as yet be identified as some of  
the matters are under verification by  
the CBI. So far no case has been re-  
gistered by the CBI for the reason  
that the allegations are being verified.

**Amount Allotted for House Building  
in Orissa**

18. SHRI PABITRA MOHAN PRA-  
DHAN: Will the Minister of WORKS  
AND HOUSING AND SUPPLY AND  
REHABILITATION be pleased to  
state the amount of money allotted to  
Orissa Government in the financial  
years (i) 1975-76 and (ii) 1976-77 for  
house-building purposes and the  
amount which the Orissa Government  
utilised in the years 1975-76 and  
1976-77?

The MINISTER OF WORKS AND  
HOUSING AND SUPPLY AND RE-  
HABILITATION (SHRI SIKANDER  
BAKHT): For the years 1975-76 and  
1976-77, the Plan outlay for Orissa  
for Housing was Rs. 347 and Rs. 260  
lakhs respectively. Against the out-  
lay, the actual expenditure of the  
Government of Orissa for 1975-76 was  
Rs. 345 lakhs and the anticipated  
expenditure for 1976-77 is Rs. 262  
lakhs.

**Schemes for Integrated Rural  
Development**

19. SHRI A. BALA PAJANOR:  
Will the Minister of AGRICULTURE  
AND IRRIGATION be pleased to state:

(a) the progress made in respect of  
the schemes for Integrated Rural  
Development;

(b) whether Government have  
evolved a clear cut policy for adop-  
tion of Gandhian principles for rural  
development with simultaneous utili-  
sation of scientific and technological  
advances; and

(c) if so, the salient features there-  
of?

THE MINISTER OF AGRICULTURE  
AND IRRIGATION (SHRI PARKASH  
SINGH BADAL): (a) The detailed re-  
sources inventory for Chandrapur dis-  
trict in Maharashtra has been com-  
pleted and the first batch of action pro-  
gramme has been cleared by the Cen-  
tral Coordination committee on Rural  
Development and Employment and is  
awaiting sanction.